

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 7
(IB)-338(PB)/2020

IN THE MATTER OF:

Ms. Vandana Arora
Vs.

M/s. RG Residency Pvt. Ltd.

... Applicant/Petitioner

... Respondent

Order Under Section 9 of IBC, 2016

Order delivered on 28.01.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : -
For the Respondent : -

ORDER

List on 10.02.2020.

—sd—

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

—sd—

(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)